

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a)

On receipt of certain written complaints containing allegations against some officers of the Enforcement Directorate of the Ministry of Finance, the Director of Enforcement referred the matter to the Central Bureau of Investigation. The Central Bureau of Investigation (and not the Central Bureau of Intelligence) have taken over certain files and documents from the offices of the Enforcement Directorate at Delhi and Bombay in connection with the investigation of those complaints.

(b) and (c) The investigations by the Central Bureau of Investigation are in progress. The question of any action will arise after these investigations are completed and will depend upon the results of these investigations. The disclosure of the names of the firms suspected to be involved, may affect the investigations of the case adversely. It will not, therefore be in public interest to disclose this information at this stage.

The number of officers of the Enforcement Directorate who are suspected to be involved is three.

**मनीपुर में युद्ध विराम समाप्त करने के लिये प्रस्ताव**

\*547. श्री श्रीकृष्ण दत्त पालीवाल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मनीपुर की क्षेत्रीय कांग्रेस कमेटी ने इस आशय का प्रस्ताव पास किया है कि मनीपुर के नागालैंड की सीमा से लगे हुए उत्तरी क्षेत्र के माओ, उखरूल, और तामेन गाँव नाम के जिन परगनों में शान्ति और व्यवस्था की स्थिति खराब है वहाँ युद्ध-विराम समाप्त कर दिया जाये और मनीपुर के मुख्य मंत्री भी इस प्रस्ताव से सहमत हैं ;  
जी० ।

(ख) यदि हाँ, तो क्या सरकार ने इस सम्बन्ध में कोई निर्णय किया है ?

†[PROPOSAL FOR ENDING CEASE-FIRE IN MANIPUR

\*547. SHRI S. K. D. PALIWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Regional Congress Committee of Manipur has passed a resolution to the effect that the cease-fire may be put an end to in Mao, Ukhrol and Tamengong, the northern parganas of Manipur lying on the border of Nagaland, where the law and order situation has deteriorated and the Chief Minister of Manipur agrees to this proposal; and

(b) if so, whether any decision has been taken by Government in this regard?

गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण) : (क) मनीपुर क्षेत्रीय कांग्रेस कमेटी (युवक विभाग) की कार्यकारी समिति की 23 जुलाई, 1967 की बैठक की कार्यवाही की एक प्रति सरकार को प्राप्त हुई है, जिसमें इस प्रकार का एक प्रस्ताव है ।

(ख) जी नहीं ।

†[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The Government have received a copy of the proceedings of the meeting of the Executive Committee of the Manipur Territorial Congress Committee (Youth Department), held on 23rd July, 1967, containing such a resolution.]

(b) No.]

**BOGUS FIRMS IN DELHI**

\*548. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some money-lenders are operating bogus firms in Delhi and obtaining fraudulent

†[ ] English translation.